

[Print](#)**Defective Case Register from 2024-11-25 to 2024-11-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/49017/2024	KSHIROD KUMAR SAHOO	2024-11-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-CONTC/48197/2024	ADV.	2024-11-25	1.Code not furnished
3	D-BLAPL/35148/2024	S.S.RAY (2)	2024-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. A,B not mentioned in index.Page nos 10 and 11 not neat.
4	D-WP(C)/48972/2024	GOPINATH SETHI	2024-11-25	8-CAUSE TITLE NOT IN ORDER. Opp.party no.2 is not correctly described as prayer made for a direction to collector,Angul.
5	D-CRLMC/35010/2024	JULU KHANSAMA	2024-11-25	1. Subject code number not correctly furnished in index.
6	D-WA/49064/2024	ANINDYA KUMAR MISHRA	2024-11-25	Age of petitioner No.4 not mention
7	D-WP(C)/48877/2024	PARTHA SARATHI DAS	2024-11-25	1-COURT FEE IS DEFICIENT. Deficit Court fee of Rs 6/- on the petition not filed.
8	D-WP(C)/48715/2024	PRADEEP KUMAR MAHAPATRA	2024-11-25	Synopsis and Date chart not sign by the filing advocate.
9	D-WP(C)/48842/2024	DEBASISH HAZRA	2024-11-25	Receipt Showing Serv.copy To ct not Filed
10	D-WP(C)/48783/2024	ANIL KUMAR BEHERA	2024-11-25	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/ on vakaltnama not affixed.
11	D-MACA/49027/2024	RIMJHIMBALA PATI	2024-11-25	1. Period of Delay 280 days delay. 2.One I.A. filed for time to file deficit court fee and to deposit the statutory deposit. The date of impugned order furnished in the being aggrieved order appears to be wrong.
12	D-WP(C)/48872/2024	KRISHNA CHANDRA SAHU	2024-11-25	.Receipt Showing Serv.copy To cg not Filed.
13	D-WP(C)/48823/2024	ACHYUTANANDA PATTANAİK	2024-11-25	Rules-8 of Orissa High Court P.I.L.Rules not complied
14	D-BLAPL/35185/2024	DALIRANI BEHURAY	2024-11-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.G.R.Case No.240 of 2019 not reflected in the rejection order.

15	D-BLAPL/35278/2024	BHARAT JALLI	2024-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Declaration of deponent W/O not correct as per sl. 1 of affidavit .
16	D-WP(C)/48780/2024	ANIL KUMAR BEHERA	2024-11-25	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/ on vakaltnama not affixed.
17	D-MACA/49050/2024	ADAM ALI KHAN	2024-11-25	8-CAUSE TITLE NOT IN ORDER. 16-PETITION/APPEAL NOT IN TIME 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 2 days. 2.. The name of respondent No. 4 not correctly furnished.
18	D-CRLMC/34984/2024	ROHIT RANJAN RAY	2024-11-25	1. Certified copy of annex-3 not filed.
19	D-CONTC/49019/2024	ADV	2024-11-25	NOT PROPERLY ADDRESS TO THE HONBLE COURT
20	D-BLAPL/35256/2024	VIVEKANANDA JENA	2024-11-25	Nomenclature not furnished in V>Nama.
21	D-TRP(C)/49148/2024	APARES BHOI	2024-11-25	8-CAUSE TITLE NOT IN ORDER. Father name of petitioner seems to be wrong as per aadhar card.
22	D-WP(C)/48765/2024	ANIL KUMAR BEHERA	2024-11-25	Hologram of Rs.50/ on vakalatnama not affixed.
23	D-BLAPL/35221/2024	PRASANTA KUMAR NANDA	2024-11-25	As per FIRS detail date of disp.of not reflected in the reference certificate.
24	D-BLAPL/35210/2024	AMLAN SHAKTI PAUL	2024-11-25	14-NOT PROPERLY INDEXED.
25	D-ABLAPL/35169/2024	PRASANTA KUMAR JENA	2024-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Signature of the petitioner No.2 on V>Nama not tally with cause title.
26	D-WP(C)/48804/2024	PRANOY MOHANTY	2024-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of order mentioned in the index and petition under annex.8 not tally to annex.8 as annexed.
27	D-WP(C)/48789/2024	ANIL KUMAR BEHERA	2024-11-25	Hologram of Rs.50/on vakaltnama not affixed
28	D-BLAPL/35115/2024	ARIJEET MISHRA	2024-11-25	G.R Case not tally with cause title , synopsis and body of the petiton copy.
29	D-RVWPET/48957/2024	ADV.	2024-11-25	Place this matter along with W.P. (C) 14522 of 2024 disposed of on 28.10.2024. Page No-25 of the impugned order is not filed..
30	D-WP(C)/48875/2024	NIBEDITA MOHANTY	2024-11-25	1.page nos.16 , 21 not neat and legible.
31	D-CMP/48994/2024	KISHORE CHANDRA PRADHAN	2024-11-25	3-AUTHENTICATION FEE IS DEFICIENT. Au.Fee of Re.1.10p.be paid on anx.7.

32	D-WP(C)/48885/2024	MANORANJAN PADHI	2024-11-25	Annexure 5 is not attested.
33	D-CRLMC/35112/2024	CHINMAYA RANJAN DAS	2024-11-25	.Names In Capital Letters Of All The Signing Advocates Not Indicated
34	D-CRLMC/34971/2024	SUBHRAJIT SAHOO	2024-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
35	D-CRLMC/34983/2024	ROHIT RANJAN RAY	2024-11-25	1. Certified copy of annex-3 not filed.
36	D-CONTC/48201/2024	KIRTAN DANG	2024-11-25	Code not indicated
37	D-WPCRL/35048/2024	RAMAKRISHNA NAIK	2024-11-25	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
38	D-MACA/48951/2024	PRASANTA KUMAR MAHALI	2024-11-25	Period of Delay 9 days.
39	D-WP(C)/48967/2024	AMIT KUMAR SAA	2024-11-25	8-CAUSE TITLE NOT IN ORDER. Psychology act mentioned on cause title appears to be not relevant.
40	D-WP(C)/48711/2024	DAYANANDA MOHAPATRA	2024-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-CRLA/35259/2024	ARIJEET MISHRA	2024-11-25	Place after deletion of name of R2
42	D-WP(C)/48778/2024	ANIL KUMAR BEHERA	2024-11-25	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/ on vakaltnama not affixed.
43	D-WP(C)/48771/2024	ANIL KUMAR BEHERA	2024-11-25	Hologram of Rs.50/ on vakaltnama not affixed
44	D-WP(C)/48818/2024	ANIL KUMAR BEHERA	2024-11-25	H.C.Bar advocate welfare fund fee not paid.
45	D-BLAPL/35147/2024	NITYANANDA MOHAPATRA	2024-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 9 and 11 not neat.
46	D-WP(C)/48808/2024	ANIL KUMAR BEHERA	2024-11-25	H.C Bar advocate welfare fund fee not paid.
47	D-WP(C)/48993/2024	PRATIK DASH	2024-11-25	Date mentioned in the A-5 does not tally with the Index.
48	D-BLAPL/35274/2024	SARBESWAR SAHOO	2024-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
49	D-WP(C)/49037/2024	MANAS RANJAN KHATUA	2024-11-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-CRLMC/34975/2024	SUBHRAJIT SAHOO	2024-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Age of the petitioner in cause title not tally with affidavit. 2. At page no.3 line no.5,6 and 7 incomplete fill up the blanks

51	D-ABLAPL/35203/2024	PRIYARANJAN MOHANTY	2024-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Name of Father of the deponent on affidavit (Item No.2) not tally with cause title.2.C.T.Case No.504 of 2024 on cause title not tally with Date of Events.
52	D-WP(C)/48840/2024	DEBASISH HAZRA	2024-11-25	Receipt Showing Serv.copy To ct not Filed
53	D-WP(C)/48795/2024	DEBENDRA NATH MISRA	2024-11-25	1.Receipt Showing Serv.copy To cg not Filed. 2.Annexure-1 is not properly described in book marks index and index of writ petition.3.Mobile numbers of all the counsel in vakaltnama not furnished.4.Annexures-1 to 10 and 12 to 17 not attested as true copies
54	D-WP(C)/48848/2024	SANTOSH KUMAR DASH	2024-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D-BLAPL/35282/2024	JUGALA KISHORE PANDA	2024-11-25	1.Date of rejection order under Annexure-3 not tally with index and Dates and Events
56	D-ABLAPL/35247/2024	AVIRAM PATRA	2024-11-25	1. Year of the FIR. ,not correctly reflected in date of event. 2.Annex.1 not reflected in the petition.3. Page not marked in annex.1 .
57	D-RSA/49095/2024	JYOTI RANJAN DEO	2024-11-25	The date of order furnished in the being aggrieved by the order appears to be wrong.
58	D-WP(C)/48806/2024	ANIL KUMAR BEHERA	2024-11-25	H.C.Bar adv welfare fund fee not paid.
59	D-WP(C)/49079/2024	ADITYA NARAYAN RAY	2024-11-25	Receipt Showing Serv.copy To ct not Filed.
60	D-WP(C)/48721/2024	AMIYA KUMAR CHHATOI	2024-11-25	1. Date chart not alphabetically paginated and marked in the index.
61	D-WP(C)/48865/2024	DURGA PRASAD PATTNAIK	2024-11-25	.Name Of The Filing Advocate Not In Capital Letters In The application
62	D-WP(C)/48782/2024	ANIL KUMAR BEHERA	2024-11-25	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/ on vakaltnama not affixed.
63	D-ABLAPL/35263/2024	BYOMAKESH TRIPATHY	2024-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 10, 11 and 13 NOT NEATLY LEGIBLE.
64	D-WP(C)/48786/2024	ANIL KUMAR BEHERA	2024-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) Hologram of Rs.50/ on vakaltnama not affixed.
65	D-ABLAPL/35126/2024	AMITAV TRIPATHY	2024-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 7 and 8 not legible.
66	D-CMP/48989/2024	SUBHA KUMAR MISHRA	2024-11-25	A.Fee of Re.1.10p.be paid on certified copy of order.

67	D-WP(C)/48846/2024	SIVA SANKAR CHAINI	2024-11-25	8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-WP(C)/48767/2024	MANMEET SINGH ARORA	2024-11-25	1.Legible copy of page-12 and 13 to be filed.1.Hologram of Rs.50/ not affixed on vakaltnama.3.The name of the counsel in capital letters and mobile numbers in vakaltnama not furnished.
69	D-WP(C)/48791/2024	ANIL KUMAR BEHERA	2024-11-25	1.Hologram of Rs.50/ on vakaltnama not affixed.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
70	D-WP(C)/48803/2024	ANIL KUMAR BEHERA	2024-11-25	H.C.Bar adv welfare fund fee not paid.
71	D-CMP/49093/2024	SANJEEV UDGATA	2024-11-25	Synopsis and Date chart are not filed
72	D-CRLMC/35036/2024	ANIRUDHA DAS	2024-11-25	1. Subject code not correctly furnished in index.
73	D-BLAPL/35251/2024	BIBHUTI BHUSAN MISHRA	2024-11-25	17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court
74	D-CONTC/48920/2024	ADV.	2024-11-25	page no 13 not legible
75	D-CRLMC/35038/2024	RABINDRANATH PRUSTY	2024-11-25	1. Page no. 31 not legible. 2. PS case number not correctly furnished para no. 3 in I.A. petition.
76	D-ABLAPL/35227/2024	IPSIT AUROBINDO ACHARYA	2024-11-25	1. Page no.14 not available on record,as per index in Annexure-1.
77	D-ABLAPL/35220/2024	LAXMIDHAR DASH	2024-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no .8 not neat.
78	D-WP(C)/49003/2024	TUSHAR KANTA NAYAK	2024-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
79	D-ABLAPL/35161/2024	JAYADEBA BEHERA	2024-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos . 7to10 not neat.
80	D-ABLAPL/35186/2024	RABINDRA PRASAD PATNAIK	2024-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. occupation not reflected in affidavit.
81	D-WP(C)/48708/2024	BHAGABAN BISWAL	2024-11-25	Page no 16 not legible
82	D-ABLAPL/35191/2024	RABINDRA PRASAD PATNAIK	2024-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished.

83	D-ABLAPL/35225/2024	BIBHU PRASAD MOHANTY	2024-11-25	1. Page no. 8 not neat and legible. 2..Petition not correctly addressed to Honorable Court
84	D-WP(C)/48736/2024	SUKANTA KUMAR MISHRA	2024-11-25	NEAT COPY OF PAGE NO 83 TO BE FILED
85	D-WP(C)/48792/2024	ANIL KUMAR BEHERA	2024-11-25	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/ on vakaltnama not affixed.
86	D-BLAPL/35162/2024	BISWAJIT NAYAK	2024-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-BLAPL/35236/2024	BHABANI SHANKAR DASPARIDA	2024-11-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
88	D-WP(C)/48707/2024	PRATAP CHANDRA MISHRA	2024-11-25	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION synopsis and Date chart not alphabetically marked and also not marked in the index of the petition
89	D-WP(C)/48799/2024	ANIL KUMAR BEHERA	2024-11-25	H.C.Bar Adv welfare fee not paid.
90	D-WP(C)/48742/2024	SUKANTA KUMAR MISHRA	2024-11-25	NEAT COPY OF PAGE NO PAGE NO 84 TO BE FILED
91	D-WP(C)/48793/2024	MANMEET SINGH ARORA	2024-11-25	30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and mobile numbers in vakaltnama not furnished.
92	D-WP(C)/48777/2024	ANIL KUMAR BEHERA	2024-11-25	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/ on vakaltnama not affixed.
93	D-WP(C)/48442/2024	KHIROD CHANDRA MAJHI	2024-11-25	Signature of the deponent does not tally with his name
94	D-CRP/49104/2024	ANURAG PATI	2024-11-25	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd. as WP(c).
95	D-ABLAPL/35092/2024	JYOTI PATNAIK	2024-11-25	Page 18 not available and Page 26 not marked.
96	D-BLAPL/35217/2024	PULLIN MARTHA	2024-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of filing advocate not mentioned in Vnama.
97	D-ABLAPL/35204/2024	DURGA PRASAD JENA	2024-11-25	G.R number not mentioned in the petition copy.
98	D-WA/49117/2024	PRADIP KUMAR RAY	2024-11-25	1. Period of Delay 165 days delay.
99	D-BLAPL/35175/2024	ASIT KUMAR JENA	2024-11-25	sl.no4 of the para not reflected in petition.

100	D-ABLAPL/35160/2024	JUGALA KISHORE PANDA	2024-11-25	14-NOT PROPERLY INDEXED. Page marking not proper in index.
101	D-WP(C)/48768/2024	ANIL KUMAR BEHERA	2024-11-25	Hologram of Rs.50/ on vakaltnama not affixed.
102	D-WP(C)/48941/2024	AJIT KUMAR MOHANTY	2024-11-25	Fathers name of the opp.party no7 not mentioned in the cause title
103	D-BLAPL/35219/2024	PRASANTA KUMAR NANDA	2024-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page nos . 8 to11 not completely scanned.
104	D-ABLAPL/35228/2024	IPSIT AUROBINDO ACHARYA	2024-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Petitioner no 2 is no party in cause title which was mentioned as declaration .2.Age of petitioner not mentioned V.nama.
105	D-WP(C)/48739/2024	SUKANTA KUMAR MISHRA	2024-11-25	NEAT COPY OF PAGE NO 83 TO BE FILED
106	D-WP(C)/48738/2024	SUKANTA KUMAR MISHRA	2024-11-25	NEAT COPY OF PAGE NO 83 TO BE FILED
107	D-CMP/49087/2024	PRAFULLA CHANDRA DAS	2024-11-25	In index in place of c . m .p it is mentioned writ application .and in book mark also same thing
108	D-BLAPL/35179/2024	ASIT KUMAR JENA	2024-11-25	1. Paragraph no. not correctly furnished in the petition.
109	D-CRLMC/34967/2024	JYOTIRMAYA SAHOO	2024-11-25	1. Certified copy of annex-1 not filed.
110	D-CONTC/48962/2024	ADV.	2024-11-25	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 782 days
111	D-ABLAPL/35250/2024	SANGRAMJIT PANDA	2024-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. BAIL Application wrongly mentioned in index.2.ABLAPL petition not page marked on the file.3.ABLAPL petition not properly page marked in index.4.Synopsis and Date chart not alphabetic paginated in index.5. Welfare fee of Rs.50/- and L.A.A.Fee of Rs10/- not paid on V.nama.
112	D-ABLAPL/34622/2024	MANAS KUMAR CHAND	2024-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.As per F.I.R details not matched ABLAPL No. 6110 of 2024 in the cause title.
113	D-CMAPL/49060/2024	ADV.	2024-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Net copy file.certified copy be filed. 2.Further SR shall be made after certified copy of dismissal order is filed.
114	D-ABLAPL/35192/2024	JYOTIRMAYA SAHOO	2024-11-25	1. Age of the petitioner No. 3 not furnished on the cause title.

115	D-WP(C)/48774/2024	ANIL KUMAR BEHERA	2024-11-25	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/ on vakaltnama not affixed
116	D-WP(C)/48996/2024	MAHESWAR MOHANTY	2024-11-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure - 1 is not legible.
117	D-CRLMC/34978/2024	BYOMAKESH TRIPATHY	2024-11-25	1. Reference number not furnished at page no.2.
118	D-ABLAPL/35163/2024	JAYADEBA BEHERA	2024-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 not neat.
119	D-CRLMC/34834/2024	SIDHARTHA DAS	2024-11-25	1. Name of the victim (op no.2) deleted from the I.A. petition.
120	D-WP(C)/48997/2024	GIRIJA SANKAR MOHANTY	2024-11-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page -19 of annexure -2 is not legible.
121	D-MACA/48977/2024	GOPAL CHANDRA SAMANTARAY	2024-11-25	In being aggrieved portion, year of the disposal of m .a .c case appears to be not correct
122	D-WP(C)/48796/2024	ANIL KUMAR BEHERA	2024-11-25	High Court Bar Advocate welfare fund fee not paid on the vakalatanama.
123	D-ABLAPL/35133/2024	ASHUTOS DASH	2024-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
124	D-CONTC/49061/2024	VISWAJEET MALLICK	2024-11-25	3-AUTHENTICATION FEE IS DEFICIENT. AU fee Rs.2.25 not paid on c.copy of order under Annex.-1 2.Code Wrongly indicated 3.- Paragraph No.3 repeated in the petition
125	D-WP(C)/49054/2024	SUKANTA KUMAR MISHRA	2024-11-25	NEAT COPY OF PAGE NO 84 TO BE FILED
126	D-CRLMC/34986/2024	PRAFULLA KUMAR KHATEI	2024-11-25	1. Certified copy of annex-3 not filed. 2. In index release of bail order dated and BLAPL number not correctly furnished
127	D-RSA/49113/2024	SATYABADI MANTRY	2024-11-25	Age of respondent nos . 1 to 6 not furnished in appeal memo . 2 . In index ,synopsis ,list of dates and being aggrieved Bramba has been reflected in place of Baramba and as per being aggrieved decree dated12 .09 2012 not filed .
128	D-BLAPL/35216/2024	BAISHNAB CHARAN PATRA	2024-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration. Name of father of the deponent on affidavit (item No.2) and declaration not correctly furnished.
129	D-WP(C)/48717/2024	PRONoy MOHANTY	2024-11-25	1.Page no 40 not neat and legible.2. Date chart not alphabetically paginated
130	D-WP(C)/48812/2024	ANIL KUMAR BEHERA	2024-11-25	H.C Bar advocate welfare fund fee not paid.

131	D-WP(C)/48975/2024	SAROJ KUMAR PADHI	2024-11-25	1.Subject Code Not Furnished .
132	D-ABLAPL/35172/2024	SRINIBASH SATAPATHY	2024-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. paragraphs of petn. ,not correct in declaration of affidavit. 2.page no.13 not neat. 3.As per index annex.3 not marked in page no.14
133	D-CMP/49082/2024	PRANAB RANJAN CHHATOI	2024-11-25	In reference certificate date of disposal of c .r .p -48 /2024 appears to be not correct
134	D-WP(C)/48766/2024	ANIL KUMAR BEHERA	2024-11-25	1.The name of the counsel in capital letters and enrollment letters in last page of writ petition not furnished.2.Hologram of Rs.50/ on vakaltnama not affixed.
135	D-MATA/49084/2024	PRABIR KUMAR RAY	2024-11-25	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 4.40 not paid 2.A.C.W.F. of Rs. 10/- not paid.
136	D-WP(C)/48836/2024	DEBASISH HAZRA	2024-11-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-WP(C)/48695/2024	PRAKASH KUMAR MISHRA	2024-11-25	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.In declaration paragraphs not marked.
138	D-WP(C)/48611/2024	DURGESH NARAYAN RATH	2024-11-25	1.Hologram of Rs.50/- not affixed in the v.nama.
139	D-WP(C)/48939/2024	PRATIK DASH	2024-11-25	Fathers name of the petitioner not mentioned in the cause title and also in V>Nama
140	D-CONTC/48147/2024	BRAHMANANDA TRIPATHY	2024-11-25	correct code not furnished
141	D-WP(C)/48536/2024	RAJIV KUMAR MAHANTA	2024-11-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.The age of the petitioner not furnished in cause title of writ petition and affidavit of I.A.2.The name of the opp.parties not correctly furnished in the list of dated and events
142	D-CMAPL/49100/2024	DAYANANDA MOHAPATRA	2024-11-25	1. Certified copy of order under anx.1 be filed. 2.Further SR shall be made after defect no.1 is removed.
143	D-WP(C)/48770/2024	MANMEET SINGH ARORA	2024-11-25	1.Legible copy of page-12 to 15 to be filed.1.The name of all the counsel in capital letters and mobile numbers in vakaltnama not furnished.
144	D-BLAPL/35113/2024	ARIJEET MISHRA	2024-11-25	D.Fee of OSBC Rs.50/- not paid in the v.nama.
145	D-MATA/49116/2024	PRAMOD KUMAR NIGAM	2024-11-25	not proper page mark as per index

146	D-WP(C)/48873/2024	GANESH PRASAD SAMAL	2024-11-25	1.Petitioners age and fathers name not furnished in cause title.2.page nos.15,17,18, 19 not legible.
147	D-WP(C)/48816/2024	ANIL KUMAR BEHERA	2024-11-25	H.C.Bar advocate welfare fund fee not paid.
148	D-ABLAPL/35129/2024	DIGAMBAR SETHI	2024-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
149	D-WP(C)/48769/2024	ANIL KUMAR BEHERA	2024-11-25	Hologram of Rs.50/ on vakaltnama not affixed
150	D-ABLAPL/35213/2024	AMLAN SHAKTI PAUL	2024-11-25	Nomeneclature of the case wrongly described in the Vakalatanama.
151	D-ABLAPL/35231/2024	SANGRAMJIT PANDA	2024-11-25	1.Alphabetical A and B not mentioned in index.
152	D-WP(C)/48773/2024	ANIL KUMAR BEHERA	2024-11-25	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/ on vakaltnama not affixed.
153	D-BLAPL/35202/2024	PREETAM MISHRA	2024-11-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished in the petition.2,Special Case (NDPS) No.70 of 2024 under Annexure-3 not tally with cause title.
154	D-BLAPL/35281/2024	JUGALA KISHORE PANDA	2024-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. BLAPL . NO. 8526/2024 IN ANNEX.2 , not correct in para.5 of petition. 2.Age of the petnr. not reflected in V. nama.
155	D-WP(C)/48716/2024	PRONoy MOHANTY	2024-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and Date chart not alphabetically marked in the index
156	D-WP(C)/48712/2024	PRONoy MOHANTY	2024-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Synopsis and Date chart not alphabetically marked in the index of the writ petition.2.Paragraphs not correct in the declaration. 3. Page no 30 not neat and legible.
157	D-WP(C)/48866/2024	ASWINI KUMAR DASH	2024-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
158	D-WP(C)/48698/2024	SATYABRATA DASH	2024-11-25	page no 13 and 14 not neat and legible
159	D-ABLAPL/35223/2024	DEEPAK RANJAN PARIDA	2024-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Under taking not proper.

160	D- ABLAPL/35224/2024	IPSIT AUROBINDO ACHARYA	2024-11- 25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. counsel not reflect the age of the petitioner in V.nama.
161	D- ABLAPL/35196/2024	JYOTIRMAYA SAHOO	2024-11- 25	1. As per Annexure-1,Page nos.13 and 14 not available on record. 2..Petition not correctly addressed to Honorable Court
162	D- BLAPL/35137/2024	SUSANTA KUMAR LENKA	2024-11- 25	P.S.Case No mentioned in Cause Title and Petition not correctly furnished.
163	D-WP(C)/48911/2024	SIDDHARTH PRASAD MISHRA	2024-11- 25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
164	D- CRLMC/35071/2024	SOURAN DAS	2024-11- 25	1. Age and father name not furnished in op. no.2 in cause title. 2. Certified copy of annex- 1 not filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 25-11-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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